

Central Administrative Tribunal, Lucknow Bench, Lucknow  
O.A. No. 592/2006

Ashok Kumar Mishra

Applicant

Versus

Union of India and others

Respondents.

3.8.2009

Hon'ble Ms. Sadhna Srivastava, Member (J)  
Hon'ble Shri A.K. Mishra, Member (A)

None for the applicant. Earlier also on 5.5.2009, no one was present on behalf of the applicant to press this O.A. It appears that applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed for non prosecution.

  
Member (A)

  
Member (J)

HLS/-

*ab  
Copy of order  
dated - 3-8-09  
Respectfully  
S. J. - 2009*

*O.R.  
MA 1737/99  
to 1739/09  
caused  
C.A. filed  
19/8/09*